

credit institutions in Orissa during 1993-94, 1994-95 and 1995-96 respectively.

STATEMENT

Authorisations issued by Reserve Bank of India to Nationalised Banks during the period 1.4.95 to 28.2.1997 for opening of branches in the State of Orissa, which are yet to be opened.

Bank	Centre	Districts
Canara Bank	Sahadevkunta	Balasure
Canara Bank	Rourkela	Sundergarh
Andhra Bank	Jharsasuguda	Sambalpur
Corporation Bank	Rourkela	Sundergarh
Andhra Bank	Baripada	Mayurbhanj
Andhra Bank	Barbil	Keonjgarh
Punjab National Bank	Shahid Nagar	Bhubaneswar
Oriental Bank of Commerce	Sambalpur	Sambalpur
Dena Bank	Balasure	Balasure
Dena Bank	Behrampore	Behrampore
Indian Bank	Bhubaneswar	Bhubaneswar
Indian Bank	M.T.M. Bhubaneswar	Bhubaneswar
Indian Bank	Sailashree Vihar	Bhubaneswar
Indian Overseas Bank	Jharsuguda	Sambalpur
Indian Overseas Bank	Talcher	Angul
Indian Overseas Bank	Bargarh	Bargarh
Indian Overseas Bank	Baripada	Mayurbhanj
Indian Overseas Bank	Dharmgarh	Kalahandi
Indian Overseas Bank	Nayagarh	Nayagarh

New Pension Scheme for LIC, GIC

3331. SHRI CHAMAN LAL GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Life Insurance Corporation, General Insurance Corporation and Bank employees has been covered under a new pension scheme;

(b) if so, the details thereof;

(c) whether the employees who have been retired before January 1st, 1986 are not being covered by this schemes and if so, the reasons therefor; and

(d) the remedial steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Yes, Sir.

(b) A Pension Scheme in case of LIC/GIC was introduced w.e.f. 1.11.1993 with an option to those retiring between 1.1.1986 and 1.11.1993 to join the scheme after returning the benefits paid, with interest. The details are

contained in LIC (Employees) Pension Rules, 1995 and General Insurance (Employees) Pension Scheme, 1995. These Rules were published in Extraordinary Gazette on 28.6.1995 for LIC and GIC. These rules were laid on the table of the House on 8.2.1995. In case of Banks (except State Bank of India which already had a Pension Scheme), a Pension Scheme was introduced in lieu of contributory provident fund from 29.9.1995. The employees who were in service of the bank before 29.9.1995 and continue to be in service on 29.9.1995 had the option to opt for pension in lieu of contributory provident fund scheme or continue with the contributory provident fund scheme.

(c) and (d) The cut-off date in respect of LIC, GIC and Banks is 1.1.1986. This was adopted on the lines of RBI with an understanding between the management of LIC/GIC and their employees' union. In case of banks, it was done on the lines of RBI on the basis of an understanding between Indian Banks Association and representatives of Bank Employees'/Officers' Association. It was felt by LIC/GIC/Bank that it would not be possible for them to trace the records to the employees who had retired much earlier and had also availed the benefits of contributory provident fund. It may be mentioned that while introducing any new benefit scheme, stipulating a cut-off date is inevitable. Further, it is neither feasible nor practicable to cover all past retired employees.

RRBs Functioning in A.P.

3332. SHRI VENKATARAMI REDDY ANANTHA: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of Regional Rural Banks functioning in Andhra Pradesh particularly in the rural areas;

(b) the amount of loan disbursed during the last two years; and

(c) the percentage of such loans in comparison to total deposits in banks during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) There are 16 Regional Rural Banks (RRBs) with a net-work of 1123 branches functioning in the State of Andhra Pradesh, out of which 931 branches are operating in rural areas.

(b) and (c) As reported by National Bank for Agriculture and Rural Development, the details of loan disbursed by RRBs in Andhra Pradesh and its percentage to total deposits during last two years are as given below:-

(Amount Rs. in lakhs)

	1994-95	1995-96
Loan disbursed	42464.86	59821.55
Percentage to total deposits	44.40	51.52